

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

4.I.A. 2758/2021 IN C.P.(IB)-1319(MB)/2017

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON **12.04.2023**

NAME OF THE PARTIES: Elecon Engineering Company Limited

V/s.

Enviro Bulkk Handling Systems Pvt Ltd

Appearance

For Liquidator : Adv. Kunal Kanungo Adv. Tanushree Sogani and
Adv. Atishay Jain a/w. Mr. Rajat Mukherjee
liquidator in person

For Respondent : Adv. Pratap Sampat a/w. Adv. Aarti Suvarna

SECTION 9 OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

I.A. 2758/2021

This application is listed for certain clarification. The clarification sought about two fixed deposits of the corporate debtor bearing no. 300852706359 and 300842698695.

Ld. counsel for the liquidator through physical hearing along with liquidator in person through VC is present and submits that the amount of the fixed deposit have been utilised to pay of the financial creditor. Let the status of the fixed deposit and the distribution be placed before the court by way of an additional affidavit. List on **25.04.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
---Rajeev--

Sd/-
LAKSHMI GURUNG
Member (Judicial)